

FORMAT- I						
UNDISBURSED COMPENSATION UNDER MOTOR VEHICLES ACT 1988 LYING WITH THE HON'BLE HIGH COURT &MAC TRIBUNALS						
DISTRICT	NAME OF HON'BLE COURT/ MAC TRIBUNAL	CASE NO.	NAME OF CLAIMANTS	COMPENSATION AMOUNT LYING DEPOSITED WITH THE HON'BLE COURT / MAC TRIBUNAL	DATE SINCE WHICH IT IS LYING DEPOSITED	REMARKS IF ANY
HIGH COURT AT CALCUTTA	HIGH COURT AT CALCUTTA					
ALIPURDUAR	ADJ, FTC – I, Alipurduar	MACC – 1/2016 (CIS – 66/2017)	Priyanka Aich	Rs. 2,19,334/- (Cheque No. 148593) Rs. 84,629/- (Cheque No. 148508)	Cheque Issued Date – 19.01.2024.	The Cheque was returned due to spelling mistake from the Banking end.
	ADJ, 2nd Court, Alipurduar.	MACC – 89/2022	Ranjan Sah	Rs. 2,88,482/- (Cheque No. 883506)	Cheque Issued Date – 27.05.2025.	
	ADJ, 2nd Court, Alipurduar.	MACC – 32/2022	Sunita Tudu Maino Tudu Arjun Tudu Rohit Tudu	Rs. 5,20,901/- (Cheque No. 63759813) Rs. 5,20,901/- (Cheque No. 63759816) Rs. 5,20,901/- (Cheque No. 63759814) Rs. 5,20,902/- (Cheque No. 63759819)	Cheque Issued Date – 30.01.2025.	
CITY CIVIL COURT CALCUTTA	CITY CIVIL COURT CALCUTTA	MACC 07/2020	BHULAI	250000	22.05.2023	
		MACC 285/2024	BABLU GIRI	400000	30.06.2025	
		MACC 251/2017	KAPIL KR. NARSARI	481223	26.06.2025	
		MACC 503/2019	JOY ADHIKARI	1331384	04.07.2025	
		MACC 503/2019	SHIKHA ADHIKARI	1331384	04.07.2025	
		MACC 228/2015	CHANDAN A PAUL	251187	25.06.2025	
		MACC 228/2015	RITA PAUL	261303	25.06.2025	
		MACC 45/2013	ISHAN SHAW	147310	19.05.2025	
		MACC 45/2013	MADHU SHAW	147310	19.05.2025	
		MACC 123/2021	RAJENDRA PD JAISWARA	750000	28.05.2025	
		MACC 672/2024	NEPAL ADAK	335000	26.05.2025	
		MACC 672/2024	UTTARA ADAK	335000	26.05.2025	
		MACC 263/2016	KALAWATI DEVI PRASAD	248011	23.05.2025	
		MACC 471/2023	ANIL KR. RAM	400000	16.05.2025	
		MACC 436/2024	DHANANJOY GHOSH	80000	16.05.2025	
		MACC 43/2021	SUBODH KANWAR	171013	26.05.2025	
		MACC 43/2021	TINU KANWAR	171013	26.05.2025	
		MACC 43/2021	KIRRAN KUMARI	171013	26.05.2025	
		MACC 43/2021	GUDIYA KUMARI	171013	26.05.2025	
		MACC 43/2021	GITA DEVI	171013	26.05.2025	
		MACC 43/2021	GITA DEVI	171013	26.05.2025	
		MACC 630/2024	SURAIYA LASKAR	300000	16.05.2025	
		MACC 404/2021	GANESH MONDAL	475000	17.04.2025	
		MACC 404/2021	KRISHNA MONDAL	475000	17.04.2025	
		MACC 664/2024	MD. ALAMGIR	370000	16.05.2025	
		MACC 467/2006	VISHESH SHARMA	73325	02.05.2025	
		MACC 605/2017	SAHENUR ISLAM ANSARY	30000	26.03.2025	
		MACC 25/2008	MADHURIMA MUKHERJEE	53357	19.03.2025	
		MACC 550/2017	BALARAM MONDAL	300000	29.03.2025	
		MACC 70/2022	AMIYA JANA	100000	15.03.2025	
		MACC 354/2024	SK SUHANA	283333	04.02.2025	
		MACC 354/2024	SEKH KOHINUR BEGAM	283333	04.02.2025	
		MACC 354/2024	AJIMA KHATUN	283333	04.02.2025	
		MACC 226/2022	Ashtam Paul	156666	23-02-2023	No remark
		MACC 78/2023	Tapan Bera	300000	04-09-2024	No remark
		MACC 278/2022	Uganta Kumari Santosh Manjhi	450000	27-01-2025	No remark
		MACC 262/2012	Firoja Begum	172500	01-07-2026	No remark

HOWRAH	ADJ FTC-II, Howrah	MACC 313/2012	Bimla Devi Dhaneswar yadav Khusboo Kumari Pravatiya Devi Arun Yadav Anuj Kumar	370000	13-07-2018	No remark
		MACC 17/2016	Sakina Bibi	100000	06-01-2023	No remark
		MACC 367/2023	Gautam Manna	470000	20-01-2025	No remark
	Additional District and Sessions Judge, 1st Court, Howrah	MACC 95/2016	Md. Shabbir Ali	50,000	27-09-2022	No remark
		MACC 289/2019	Salamuddin	58,750	12-04-2023	No remark
		MACC 193/2023	Deba Chatterjee	75000	08-04-2024	No remark
		MACC 3085/2014	Bhagmani Devi	3,00,000	05-04-2025	No remark
	ADJ, FTC-III, Howrah	MACC 296/2024	Aruna Paramanick	230000	09-06-2025	No remark
		MACC 296/2024	Tanmoy Paramanick	230000	09-06-2025	No remark
		MACC 247/2023	Nasir Ali Sk.	240000	09-06-2025	No remark
		MACC 212 of 2024	Lal Mallick	256667	21-06-2025	No remark
		MACC 212 of 2024	Divya mallick	156666	21-06-2025	No remark
		MACC 212 of 2024	Raj Mallick	156667	21-06-2025	No remark
		MACC 102/2024	Padama Ruidas	162500	30-06-2025	No remark
		MACC 102/2024	Mansi ruidas	487500	30-06-2025	No remark
		MACC 316/2018	Aditi Kumari	178932	07-07-2025	No remark
		MACC 316/2019	Arpan kumar Sharma	178932	07-07-2025	No remark
		MACC 316/2020	Ankit Sharma	178932	07-07-2025	No remark
		MACC 316/2021	Gayetri Sharma	178932	07-07-2025	No remark
		MACC 316/2022	Manju Kumari	178932	07-07-2025	No remark
		MACC 164/2024	Tapan Ghosh	60000	20-03-2025	No remark
		MACC 94/2012	Sk. Ibrahim	551822	19-06-2024	No remark
	ADJ FTC-I, Howrah	MACC 169/2006	Fajlur Rahaman	218416	18-03-2025	No remark
		MACC 107/2012	Indar Sinha	77449	01-03-2025	No remark
		MACC 360/2024	Dasibal Kanrar	142865	21-06-2025	No remark
		MACC 254/2015	Rekha majumdar	86846	05-04-2025	No remark
		MACC 197/2017	Manoranjan Adhikari	146768	06-01-2023	No remark
		MACC 165/2018	Raju Bala Hazra	100000	27-01-2025	No remark
	Additional District Judge 2nd Court, Howrah	MACC 377/2008	Hareykrishna Samanta	270792	08-04-2024	No remark
	ADJ, 1st Court, Uluberia, Howrah	MACC 05/2020	Kavita Kumari	100000	21-05-2025	No remark
		MACC 28/2014	Bablu Kanrar	93689	05-02-2023	No remark
DARJEELING	DISTRICT JUDGE, DARJEELING	NIL	NIL	0	NIL	
	ADJ 1ST COURT, DARJEELING	NIL	NIL	0	NIL	
	ADJ 2ND COURT, DARJEELING	NIL	NIL	0	NIL	
	ADJ 3RD COURT, DARJEELING	NIL	NIL	0	NIL	
	ADJ 1ST COURT, SILIGURI	NIL	NIL	0	NIL	
	ADJ 2ND COURT, SILIGURI	MACC 89/2013	Victor Ekka	1,00,000	25.06.2024	
			Mukti Ekka	1,00,000	25.06.2024	
			Pritam Ekka	1,00,000	25.06.2024	
			Jeraled Ekka	1,00,000	25.06.2024	
			Roja Ekka	1,00,000	25.06.2024	
			Amod Ekka	1,00,000	25.06.2024	
		MACC 05(1)/ 2017	Jaya Biswas	1,66,667	29.12.2022	
			Ronak Saha UG Jaya Biswas	1,66,667	29.12.2022	
			Jaya Biswas	64,427	04.01.2023	
			Ronak Saha UG Jaya Biswas	64,427	04.01.2023	
	ADJ, KURSEONG		NIL	0	NIL	
	ADJ FTC, SILIGURI, DARJEELING	MAC 52/2019	Amrun Bibi & others	187500	06.01.2025	
		MAC 84/2012	Sarita Bhujel & others	18000	30.07.2015	
		MAC 161/2003	Md. Hasrat ansari & another	44857	30.03.2017	
		MAC 86/1996	Sekhar Roka & others	151712	11.05.2016	

COOCHBEHAR	District Judge, CoochBehar	MACC No. 32/2021	1. Rekha Majumdar 2. Prasenjit Majumdar 3. Chiranjit Majumdar 4. Sukla Roy (Majumdar)	1,25,000.00	20.03.2025	Only the Cheque in the name of Chiranjit Majumdar is lying in the Court.
		MACC No. 07/2023	Serajul Haque	9,06,800.00	14.02.2025	
	ADJ, 1st Court, Cooch Behar (NDPS)	MACC No-41/2010	Biswajit Barman	10,000.00	06-07-2016	NA
		MACC Ex No-01/2004	Narayan Barman	2,000.00	01-03-2025	NA
			Purna Deb Barman	2,000.00		NA
			Purnima Karjee	2,000.00		NA
			Saradini Barman	2,000.00		NA
			Asho Barman	2,000.00		NA
		MACC No 150/2005	Rekha Sutradhar	1,00,000	07-08-2017	NA
			Anushree Sutradhar	80,000.00		NA
			Tania Sutradhar	45,000.00		NA
		MACC No 79/2005	SuklaBisws	25,000.00	07-08-2017	NA
			Satadal Biswas	50,000.00		NA
			Palash kanti Biswas	50,000.00		NA
			Sabita Biswas	1,00,000.00		NA
		MACC No 03/2013	Prafulya Chandra Bir	50,928.00	01-03-2018	NA
		MACCNo 49/2009	Abya Bibi Khatun	1,17,631.00	04-05-2018	NA
		MACC Ex No-05/2020	Basanti Rani Roy	40,000.00	23-09-2022	NA
		MACC Ex No-05/2020	Basanti Rani Roy	10,000.00	16-12-2022	NA
		MACC No 19/2016	Albina Tirkey	4,10,423.00	03-10-2021	NA
			Albina Tirkey	1,92,386.00	03-10-2021	NA
		MACC No 08/2008	Mohan Mandal	35,250.00	19-12-20214	NA
			Mangli Majumdar	35,250.00	19-12-20214	NA
		MACC No-03/2012	Anwara Bibi	95,154.00	03-05-2020	NA
			Eyakub Ali	95,153.00		NA
			Yasin Ali	95,153.00		NA
			Eyanur Ali	95,153.00		NA
			Sapiya Beoya	95,153.00		NA
	ADJ, 1st Court, Cooch Behar (NDPS)	MACC No-11/2022	Chanmani Barman(Adhikary)	1,17,848.00	26-07-2023	NA
		MACC No-43/2005	Palash kanti Biswas	1,80,000.00	25-09-2018	NA
		MACC No-34/2017	Sumitra Das	2,49,846.00	16-10-2020	NA
		MACC EX No-05/2012	Shipra saha & Sushil Saha	1,00,000.00	03-07-2015	NA
		MACC No-33/2015	Penibala Barman	2,05,650.00	28-09-2021	NA
		MACC No-13/2012	Jogendra Nath Barman	1,15,663.00	04-09-2018	NA
			Sandhyabala Barman	1,15,663.00		NA
			Jharna Barman	1,15,663.00		NA
			Sujata Barman	1,15,663.00		NA
			Chandana Barman	1,15,663.00		NA
		MACC No-97/2003	Amit Roy	1,79,528.00	27-03-2018	NA
			Utpal Roy	1,79,528.00		NA
			Sujata Roy	1,79,528.00		NA
			Bharati Roy	1,79,528.00		NA
	Judge Special (EC Act)-cum-ADJ 2nd Court, Cooch Behar	NIL	NA	0.00	NA	NA
	ADJ, 3rd Court, Cooch Behar	MACC 20/2014	Nijabala Dakua	328635.00	11.03.2025	
	ADJ, Tufanganj, Cooch Behar	NIL	NA	0.00	NA	NA
	ADJ, Dinhata, Cooch Behar	NIL	NA	0.00	NA	NA
	ADJ, Mathabhanga, Cooch Behar	NIL	NA	0.00	NA	NA

	ADJ, Mekhliganj, Cooch Behar	NIL	NA	0.00	NA	NA
	ADJ, FTC, Cooch Behar	MACC 14/2021	Joyashree Roy Barman	117500.00	12.012.2023	Cheque diposited but not yet claimed by the petitioner
		MACC Ex 09/2014	Suchitra Barman	100000.00	07.12.2016	
		MACC 87/2005	Rahima Bibi & others	98540.00	19.03.2018	
				68978.00	19.03.2018	
		MACC 129/2004	Chhalana Dam & others	8333.00	14.07.2017	
				8333.00	14.07.2017	
				8333.00	14.07.2017	
		MACC 115/2002	Mita Majumdar & others	20000.00	05.10.2012	
	District Judge, Jalpaiguri	MACC 20/2025	BATASHI ROY	81250	23-09-2025	
		MACC 297/2016	ASHOK SHA	10000	11-01-2018	
		MACC 52/2008	SHANTI KARMAKAR	45000	22-12-2009	
		MACC 110/1998	MOITY BARMAN	30000	31-03-1999	
		MACC 110/1998	KALPANA BARMAN	20000	31-03-1999	
		MACC 85/1993	ASHALATA DEBNATH	5000	08-09-1998	
		MACC 85/1993	PABITRA DEBNATH	2000	08-09-1998	
		MACC 85/1993	MINA DEBNATH	2000	08-09-1998	
		MACC 85/1993	SUMITA DEBNATH	2000	08-09-1998	
		MACC 85/1993	PRADIP DEBNATH	2000	08-09-1998	
		MACC 85/1993	DILIP DEBNATH	2000	08-09-1998	
		MACC 85/1993	BADAL DEBNATH	2000	08-09-1998	
		MACC 85/1993	BASANA DEBNATH	2000	08-09-1998	
		MACC 85/1993	BINA DEBNATH	2000	08-09-1998	
		MACC 85/1993	RINA DEBNATH	2000	08-09-1998	
		MACC 85/1993	PRANAY DEBNATH	2000	08-09-1998	
		MACC 1/1994	ALIMA @ HALIMA KHATOON	12840	08-12-1998	
		MACC 340/1990	RAM CHANDRA THAKUR (SHARMA)	4166	16-02-2000	
		MACC 241/1994	KANAK CHAKRABORTY	5000	03-12-1997	
		MACC 197/2001	FULESWARI ROY	31000	24-09-2001	
		MACC 11/2008	ARATI ROY	17000	07-11-2008	
		MACC 11/2008	BHARATI ADHIKARY	17000	07-11-2008	
		MACC 11/2008	NMALATI ROY	17000	07-11-2008	
		MACC 11/2008	ALOTI ROY	17000	07-11-2008	
		MACC 66/2003	BISHNU SARKAR	22857	04-08-2010	
		MACC 206/2015	SABITA BHUJEL	76500	01-10-2015	
		MACC EX 2/2013	RAITU ROY & ANANTA ROY	77500	02-12-2016	
		MACC EX 2/2013	MONIBALA ROY	77500	02-12-2016	
		MACC 290/2017	DIPA DAS @ SARKAR	35000	20-02-2020	
		MACC 36/2002	GOURI GUHA	28750	22-04-2008	
		MACC 36/2002	AJIT KUMAR GUHA	28750	22-04-2008	
		MACC 6/2008	IRBINA NAIK	130750	19-08-2008	
		MACC 46/2008	DEBI KUMAR CHHETRI	40266	19-12-2008	
Additional District & Sessions Judge		MACC 134/2011	SUKMAY LAMA	77250	22-11-2013	
		MACC 186/2009	ROSALIA MINJ @ MINZ	300000	23-12-2015	
		MACC 133/2010	ALO ROY (BARMAN)	175000	12-04-2017	
			BIMALA ROY	175000	11-05-2017	
		MACC 112/2011	MALA SARKAR	270191	31-10-2018	
		MACC 234/2012	FULANTI MUNDA	154500	22-05-2018	

JALPAIGURI	4th Court, Jalpaiguri	MACC 228/2019	RADHIKA BHAGAT	100000	14-01-2021	
		MACC 353/2013	MAGDALI MUNDA	125000	11-10-2023	
		MACC 361/2017	ALOMGIR MIAH	67911	02-09-2024	
			MAHAMUDA KHATUN	67911	02-09-2024	
			MAJIDA BEWA	67911	02-09-2024	
			ANOYARA BIBI	67911	02-09-2024	
	Additional District & Sessions Judge, 1st Fast Track Court, Jalpaiguri	MACC 240/2002	BANSHARI CHAKRABORTY	25000	28-03-2006	CHEQUE NO.- 359104
		MACC 103/2002	LALAN PANDEY	15000	18-02-2004	CHEQUE NO.- 097934
		MACC 342/2000	JAYANTI ROY	875	22-01-2004	CHEQUE NO.- 093398
		MACC 342/2000	REBATI ROY	875	22-01-2004	CHEQUE NO.- 093399
		MACC 342/2000	JAYANTI ROY	875	22-01-2004	CHEQUE NO.- 093400
		MACC 342/2000	RUMKI ROY	875	22-01-2004	CHEQUE NO.- 095801
		MACC 342/2000	PANNESHWARI ROY	875	22-01-2004	CHEQUE NO.- 095802
		MACC 342/2000	PANNESHWARI ROY	875	22-01-2004	CHEQUE NO.- 095803
		MACC 342/2000	PANNESHWARI ROY	875	22-01-2004	CHEQUE NO.- 095804
		MACC 342/2000	PANNESHWARI ROY	875	22-01-2004	CHEQUE NO.- 095805
		MACC 54/2013	MINA TURI	6000	26-07-2016	CHEQUE NO.- 243696
		MACC 54/2013	BIDYA TURI	52000	26-07-2016	CHEQUE NO.- 243694
		MACC 248/2016	CHUMKI ROY	116667	10-01-2018	CHEQUE NO.- 017266
		MACC 261/2019	SUBRATA SING ROY	450000	30-09-2024	CHEQUE NO.- 267167
		MACT 175/2012	DEABSISH GHOSH	105000	10-03-2021	CHEQUE NO.- 818837
		MACC 411/2018	ANUSHA ORAON	150000	16-03-2023	CHEQUE NO.- 840554
		MACC 179/2004	PRAMILA OARAON	31164	29-01-2009	CHEQUE NO.- 497817
		MACC 545/2022	URMILA LOHAR DAS	194035	09-07-2025	CHEQUE NO.- 010770
		MACC 545/2022	SANTOSH LOHAR	194035	09-07-2025	CHEQUE NO.- 010771
		MACC 545/2022	PRIYANKA LOHAR	194035	09-07-2025	CHEQUE NO.- 010772
		MACC 545/2022	RESHMA LOHAR	194035	09-07-2025	CHEQUE NO.- 010773
		MACC 545/2022	SANTOSH LOHAR	194035	09-07-2025	CHEQUE NO.- 010774
		MACC 293/2013	ANAND AGARWAL	45000	03-06-2025	CHEQUE NO.- 896873
		MACC 407/2019	ROSIKA KAMI	50000	25-03-2025	CHEQUE NO.- 882404
	Additional District & Sessions Judge, Fast Track, 2nd Court, Jalpaiguri	MACC 88/2021	NAMITA SAHA	600000	22-05-2025	CHEQUE NO.- 566724
		MACC 88/2021	PRINCE DAS	300000	22-05-2025	CHEQUE NO.- 566729
		MACC 34/2016	SILABINIYA ORAON	43334	24-09-2018	CHEQUE NO.- 786134
		MACC 34/2016	PREM ORAON	43333	24-09-2018	CHEQUE NO.- 786135
		MACC 34/2016	RITA ORAON	43333	24-09-2018	CHEQUE NO.- 786136
		MACC 101/2019	MAYA THAPA	300000	25-03-2022	CHEQUE NO.- 000915
		MACC 113/2003	PARUL BALA GHOSH	6000	01-08-2006	CHEQUE NO.- 364155
		MACC 29/2016	ALOMATI BAROI	294000	15-12-2017	CHEQUE NO.- 704054
		MACC 75/2003	BABI TOPPO	84836	17-12-2009	CHEQUE NO.- 072128
		MACC 370/2000	SUDHIN LOHAR	32000	31-03-2004	CHEQUE NO.- 035081
		MACC 54/2015	ANAN KUMAR MAHATO	120000	02-01-2019	CHEQUE NO.- 018231
		MACC 54/2015	SONI KUMAR MAHATO	120000	02-01-2019	CHEQUE NO.- 018233
		MACC 314/2022	DHAULI ROY	100000	19-12-2023	CHEQUE NO.- 548764
		MACC 162/2015	RITA BHAKTI	322000	22-10-2024	CHEQUE NO.- 878919
		MACC 263/2016	AMAN PRADHAN	300000	27-09-2024	CHEQUE NO.- 166371
		MACC 255/2008	NEHA LOHAR	159000	29-08-2017	CHEQUE NO.- 252087
		MACC 264/2016	AMAN PRADHAN	300000	27-09-2024	CHEQUE NO.- 166372
		MACC 347/20	Smt Sonam Das	50000	13.08.2021	

NORTH 24 PGNS	District Judge	MACC 383/22	Dibakar Mondal	600000	21.03.2023	
		MACC 412/19	Ajjul Mondal	60000	18.01.2020	
		MACC 271/22	Smt Bibharani Mondal	50000	14.12.2022	
		MACC 685/17	Nilima Mallick	150000	17.11.2020	
		MACC 21/20	Santanu Sadhu	25000	05.03.2021	
		MACC 54/21	Chumki Maity	200000	27.09.2021	
		MACC 379/20	Khadija Khatun	50000	15.11.2021	
	FTC 1st Court Bongaon	MACC 29/2015	Kabita Biswas, Manibala Biswas, Lipika Biswas	713080	27.03.2024	Now Appeal is Pending in Hon'ble High Court Calcutta
	ADJ 1st Court Barasat	MACC 36/10	Saraswati Karmakar	215404	22.03.2017	
		MACC 04/2008	Bina Mazumder	300000	16.12.2014	
		MACC 103/15	Nayajel Kazi	110000	21.08.2021	
		MACC 115/2009	Sundari Bewa	29143	16.11.2017	
		MACC 4888/2014	Ramesh Tikadar	120000	03.03.2023	
		MACC 3054/2014	Barnali Dewar	559252	28.08.2020	
		MACC 2439/2014	Shri Kanta Halder	50000	30.09.2016	
		MACC 897/2013	Nojrul Sardar	173623	12.02.2019	
		MACC 496/23	Sanjay Mondal	25000	03.10.2024	
		MACC 465/18	Karnail Kaur	75000	23.09.2019	
		MACC 588/24	Imran Gazi	25000	08.11.2024	
		MACC 105/15	Narayan Mondal	67500	02.06.2016	
		MACC 1782/14	Gitalal Debnath	140876	25.09.2019	
	ADJ 7th Court Barasat	MACC 162/2006	Motilal Sharma	25000	02.11.2006	
		MACC 572/2006	Anisa Bibi	55300	03.01.2013	
		MACC 16/2010	Reba Biswas	88320	25.05.2015	
		MACC 83/2013	Madhu Chandra Majhee	100000	26.06.2015	
		MACC 90/2013	Tanmoy das	73000	26.10.2017	
		MACC 96/2014	Surya Kanta Roy	63808	26.11.2018	
		MACC 17/2013	Soma Hazra Dona Hazra	39269 39268	27.11.2017	
		MACC 38/2013	Archana Dey	124320	23.02.2017	
		MACC 701/2023	Anima Baksi Mondal Anima Baksi Mondal	300000 450000	07.10.2024	
		MACC 228/2024	Ishika Das	25000	24.03.2025	
SOUTH 24 PGNS	Additional District & Sessions Judge,3rd Court,Alipore, South 24-Parganas	MACC 611/2017	Md Mizanur Rahaman	Rs. 170000/-	30.05.2022	None of the above mentioned claimants has taken any steps for withdrawal of the above mentioned A/C payee cheques till date.
		MACC 113/2009	Tanushree Pramanick, Chhanda Pramanick, Deboshree Pramanick, Manjushree Pramanick,	Rs.825348/-	21.04.2025	
		MACC 13/2011	Anima Nath, Madan Kumar Nath, Ashima Nath, Manju Nath,	Rs.947940/-	17.11.2022	
		MACC EX. 67/2017	Kanuram Naskar	Rs.22907/-	23.12.2020	
	Additional District & Sessions Judge,7th Court,Alipore, South 24-Parganas	1.MACC/269/2004 2. MACC/478/2002 3.MACC/363/2004 4.MACC/92/2010 5.MACC/2/2014 6.MACC/12/2005 7.MACC/185/2003 8.MACC/185/2003 9.MACC/185/2003 10.MACC/185/2003 11.MACC/185/2003 12.MACC/185/2003 13.MACC/185/2003 14.MACC/23/2008 15.MACC/14/2011 16.MACC/89/2004 17.MACC Ex/26/2012 18.MACC/569/2003 19.MACC Ex /2/2016 20.MACC/47/2002 21.MACC/144/2010 22.MACC Ex/2/2008 23.MACC/10/23	1.SWADESH RANJAN PATRA 2. MOHARIAN BEWA@BIBI 3.SAHADEB SARDAR 4.RANA DASGUPTA 5.SONIA SULTANA 6.DEBJANI CHATTERJEE 7.BABLU MAJUMDER 8.PUSPA DEY 9.SEFALI GHOSH 10.DIPALI PODDAR 11.PUTUL SAHA 12.ALOKA ADHIKARY 13.GOURI DUTTA 14.LALTU ROY 15.SHOBHARANI MISTRI 16.JARINA BIBI 17.ABDUL RASHID 18.MUJIBAR RAHAMAN MOLLA 19.NILIMA DEY 20.ECHA @ ECHHA GA ZI 21.MAYURIAN BIBI @ MOLYA MAYAIJAN BIBI 22.KINURAM MONDAL 23.BIMAL KRISHNA GHOSH	1- Rs 144797 2- Rs 5000 , 3- Rs 107200, 4- Rs 15991 , 5- Rs 150000 , 6- Rs 2075 , 7- Rs 642 , 8- Rs 642 , 9- Rs 642, 10- Rs 642, 11- Rs 642 , 12- Rs 642, 13- Rs 648 , 14- Rs 8333 , 15- Rs 496000 , 16- Rs 25000 , 17- Rs 168000 , 18- Rs 5000 , 19- Rs 63047, 20- Rs 5000 , 21- Rs 10000, 22- Rs 158050 , 23- Rs 33000	Cheque Dates 1. 04/12/24 2. 16/08/07 3. 18/11/10 4. 15/09/10 5. 27/03/17 6. 08/09/08 7. 20/12/07 8. 20/12/07 9. 20/12/07 10. 20/12/07 11. 20/12/07 12. 20/12/07 13. 20/12/07 14. 26/09/08 15. 06/04/11 16. 05/06/07 17. 16/05/17 18. 13/09/07 19. 25/08/16 20. 30/11/07 21. 27/05/14 22. 30/07/10 23. 11/12/08	Parties have not yet appeared
	Additional District & Sessions Judge,8th Court,Alipore, South 24-Parganas	MACC- 1183 of 2024	Sk. Majid	Rs. 75000/-	01-10-2024	Parties have not yet appeared

	Additional District & Sessions Judge,13th Court,Alipore, South 24-Parganas	Macc 08 of 2012, Macc Ex 05 of 2010, Macc Ex 83 of 2018, Macc 29 of 2013 , Macc 54 of 2017, Macc Ex 50 of 2022 Macc 12 of 2017, Macc Ex 78 of 2023	Panchanan Das, Gita Sabadhikary, Kiarul Peada, Tanjilia Bibi, Anwan Begum, Hrishikesh Midya, Indu Bhushan Giri, Panchanan Mondal, Chhufiya Bibi, Reshma Khatun Shalma Khatun Shalma Khatun Firoz Molla, Adbul Azizo Ajit Mollaa	Rs.1,35,288/-, Rs. 21040/-, Rs. 44710/-, Rs,107260/- ,Rs,107260/-, Rs. 5886/-, Rs. 5,000/-, Rs 25511/-, Rs. 2,75,000/-, Rs.681065/-, Rs.681065/-, Rs.681065/-, Rs.681065/-	30-03-2016, 11-01-2019,. 11-01-2019, 29-01-2019, 29-01-2019, 03-02-2021, 15-03-2019, 22-01-2024, 06-09-2017, Rs.681065/-, 11-09-2023, 11-09-2023, 11-09-2023, 11-09-2023	Total Rs. 41,32,280/- is lying deposited with the tribunal till now
	Additional District & Sessions Judge,14th Court,Alipore, South 24-Parganas	1. MACC- 83/2010, 2.MACC5/1999 3.MACC23/16 4. MACC 01/2012, 5.MACC43/15 6.MACC24/14 , 7.MAC1237/21 8.MACC56/15, 9 MACC626/23 10. MACC741/21	1.Haidar Ali Molla 2. Mamata Banerjee 3. Khushbu Rathi 4. Abdul Ali Sardar 5. Asima Sardar 6. Taiyb Molya 7. Sabina Bibi 8. Noor Khatun Bibi 9. Amina Khatun 10. Alisha Khatun 11. Aahana Khatun 12. Kanupriya Chakraborty 13. - Do- 14. Sohel Mistry 15. Raju Gorai.	30,86,684/-	17.04.2018	Claimants are not coming in Court to receive the cheques
	Additional District & Sessions Judge,16th Court,Alipore, South 24-Parganas	MACC 60/2025 , Macc Ex 3/2016, Macc 12/2017, Macc 1513 of 2022, Macc 72 of 17, Macc 182/2010, Macc 1309/2024 , Macc 40/2008	Sima Das, Mainak Mukherjee, Golehar Bibi, Sounik Das, Margina Bibi, Sukhendu Bikash Ghosh, Nekjan Bibi, Abda Khatun	70000/- + 177191.63/- + 47500/- + 237500/- + 180000/- + 76617/- + 220000/- + 915365/- = 1924173.63/-	07/07/2025 , 11/08/2017, 15/09/2020, 10/01/2024, 28/01/2022, 01/04/2023, 21/05/2025, 30/06/2025	Parties have not yet appeared
HOOGHLY	District Judge, Hooghly	MACC 118/2021	Rumpa Adhikari	Rs. 1,20,000.00	26.07.2024	NIL
		MACC 197/2022	Archana Murmu	Rs. 50,000.00	09.10.2023	NIL
		MACC 199/2022	Alpana Das	Rs. 40,000.00	09.10.2023	NIL
		MACC 126/2022	1. Sipra Pal 2. Hasirani Pal	Rs. 1,25,000.00 Rs. 2,00,000.00 Rs. 1,25,000.00	09.10.2023 09.10.2023	NIL
	Addl. District & Sessions Judge, 1st Court, Hooghly Sadar	MACC 53/2022	Bhoori	Rs. 96,000.00	19.11.2024	NIL
		MACC 53/2022	Suhag Bati	Rs. 96,000.00	19.11.2024	NIL
		MACC 53/2022	Bhoori	Rs. 96,000.00	19.11.2024	NIL
		MACC 53/2022	Bhoori	Rs. 96,000.00	19.11.2024	NIL
		MACC 53/2022	Bhoori	Rs. 96,000.00	19.11.2024	NIL
		MACC 76/2012	Chanchala Majumder	Rs. 1,67,985.00	19.08.2015	NIL
	Addl. District & Sessions Judge, 2nd Court, Hooghly Sadar	MACC 64/2001	Urmila Debi	Rs. 51,546.00	24.06.2015	NIL
		MACC 28/2011	Urmila Debi	Rs. 22,786.00	09.06.2014	NIL
		MACC 277/2010	Ananda Malik	Rs. 7,000.00	31.01.2018	NIL
		MACC 182/2008	Rina Das & Ors.	Rs. 1,16,565.00	10.07.2017	NIL
		MACC 118/2020	Raj Kumari Sahani & Ors.	Rs. 1,25,000.00	29.02.2024	NIL
		MACC 3/2017	Nirupama Ghosh	Rs. 1,30,000.00	12.09.2018	NIL
		MACC 141/2011	Pratima Majhi & Ors.	Rs. 62,647.00	07.10.2014	NIL
		MACC 312/2006	Shanti Debi & Ors.	Rs. 47,500.00	23.02.2015	NIL
		MACC 140/2011	Anuradha Seth	Rs. 1,08,917.00	29.06.2018	NIL
		MACC 135/2016	Gopal Bag & Ors.	Rs. 1,75,000.00	12.09.2017	NIL
	Addl. District & Sessions Judge, 3rd Court, Hooghly Sadar	MACC 56/2009	Lakshmi Ruidas	Rs. 1,66,716.00	05.08.2019	NIL
	Judge, Special Court (E.C. Act) cum-Addl. District & Sessions Judge, Hooghly	MACC 100/1995	Chhya Bag	Rs. 1,13,035.00	06.09.2016	NIL
		MACC 100/1995	Prasenjit Bag	Rs. 56,518.00	06.09.2016	NIL
		MACC 100/1995	Abhijit Bag	Rs. 56,518.00	06.09.2016	NIL
		MACC 75/2014	Maleka Khatun	Rs. 83,634.00	18.01.2018	NIL
		MACC 75/2014	Aklima Bibi	Rs. 24,068.00	18.01.2018	NIL
		MACC 75/2014	Basira Khatun	Rs. 24,068.00	18.01.2018	NIL
		MACC 75/2014	Munira Begum	Rs. 24,068.00	18.01.2018	NIL
	Addl. District & Sessions Judge, Fast Track, 1st Court, Hooghly Sadar	MACC 1567/2014	Chanchala Bag	Rs. 89,666.00	22.06.2016	NIL
		MACC 17/2019	Kinkar Chandra Bag	Rs. 1,20,000.00	19.09.2019	NIL
		MACC 24/2018	Mousumi Kabiraj	Rs. 2,50,000.00	04.12.2020	NIL

	Addl. District & Sessions Judge, 1st Court, Arambagh	MACC 2/2020	Bamdeb Pakre	Rs. 1,000.00	04.02.2021	NIL
		MACC 25/2022	Sujit Das	Rs. 20,000.00	19.08.2024	NIL
		MACC 8/2022	Kaberi Das (Adhikari)	Rs. 4,00,000.00	05.03.2025	NIL
		MACC 4/2021	Saburam Bibi	Rs. 17,684.00	01.04.2025	NIL
		MACC 8/2024	Sangita Singh	Rs. 2,50,000.00	21.04.2025	NIL
		MACC 8/2024	Gobardhan Singh	Rs. 1,50,000.00	21.04.2025	NIL
		MACC 8/2024	Pratima Sing	Rs. 1,50,000.00	21.04.2025	NIL
		MACC 8/2024	Sujata Singh	Rs. 1,50,000.00	21.04.2025	NIL
		MACC 8/2024	Suman Singh	Rs. 1,50,000.00	21.04.2025	NIL
	District Judge, Nadia	MAC Case no. 129/2022	Prabha Halder	Rs. 475000	10-07-2025	
		MAC Case no. 18/2020	Munaki @ Munaki Yadeb & others	Rs. 470000	16-06-2025	
		MAC Case no. 186/2016	Rinku Ghosh Majumder & others	Rs. 100000	07-02-2025	
		MAC Case no. 97/2018	Gurucharan Pramanick & others	Rs. 474485	26-04-2024	
		MAC Case no. 361/2015	Koulus Sekkh & another	Rs. 161618	01-03-2024	
		MAC Case no. 28/2021	Hajera Bibi & others	Rs. 50000	29-04-2022	
		MAC Case no. 206/2020	Doultunisa Mistri & others	Rs. 50000	09-11-2021	
		MAC Case no. 625/2008	Tetul Das & others	Rs. 146666	29-05-2018	
		M Exn. Case no. 03/2010 / MAC Case no. 256/2002	Ananda Biswas	Rs. 73121	14-04-2017	
		MAC Case no. 101/2015	Suniti Biswas & others	Rs. 155684	01-07-2017	
		MAC Case no. 320/2013	Khodejan Biswas & others	Rs. 30000	07-10-2015	
	Additional District Juge, 1st Court, Krishnagar, Nadia	MACC 84/13	Kanan Biswas	Rs. 127348	26-09-2022	Nil
		M. EXN 1/09	Mintu Roy and Ranu Halder	Rs. 25875 each	24-08-2022	Nil
		MAC 134/07	Mira Mondal	Rs. 250000	03-12-2021	Nil
		MAC 628/03 (FMAT 1045/15)	Samar Kr. Saha	Rs. 20000	21-01-2019	Nil
		MAC 27/16	Manju Rani Mondal	Rs. 220000	25-02-2020	Nil
		MAC 232/03	Afajuddin Sk	Rs. 164500	15-10-2003	Nil
		MAC 289/08 (FMAT 1084/15)	Laxmi Kar	Rs. 195000	13-11-2017	Nil
		MAC 427/07	Biswanath Saha	Rs. 77447	27-03-2017	Nil
		MAC 327/07	Paresh Das	Rs. 31108	02-12-2015	Nil
		MAC 187/06	Arun Biswas and Sankar Biswas	Rs. 53700 each	29-08-2011	Nil
		MAC 349/12	Sumanta Pramanick	Rs. 90000	15-06-2016	Nil
		MAC 246/07	Monai Paswan	Rs. 30000 and Rs. 109125	07-10-2015 and 11-02-2014	Nil
		MAC 377/02 (Exn 01/10)	Fokuruddin Sk	Rs. 12015	09-07-2014	Nil
		MAC 265/07	Tusu Hembram and Kalipada Hembram	Rs. 20290 each	15-03-2014	Nil
		MAC 334/09	Rezima Bewa	Rs. 85225	05-09-2013	Nil
		MAC 441/08	Mohitosh Biswas	Rs. 65500	21-05-2013	Nil
		MAC 207/05	Balak Das	Rs. 1000	12-03-2013	Nil
		MAC 320/06	Jaharlal Pal	Rs. 30000	19-04-2012	Nil
		MAC 26/97	Biroja teli	Rs. 141714	17-09-2011	Nil
		MAC 531/07	Majida Bibi and Mosaraf Hossein Sk.	Rs. 68750 each	06-01-2012	Nil
		MAC 197/06	Sabitarani Biswas	Rs. 111529	06-01-2012	Nil
		MAC 384/06	Archana Ghosh, Buri Ghosh and Rupali Ghosh	Rs. 137500 each	17-12-2011	Nil
		MAC 170/09	Subal Tarafder	Rs. 6000	11-06-2011	Nil
		MAC 352/95	Mithu Sarder	Rs. 43875	14-11-2006	Nil
		MAC 417/04	Uttam Biswas	Rs.90000	26-09-2008	Nil
		MAC 19/04	Sahag Bewa	Rs. 63575	19-01-2007	Nil
		MAC 260/05	Sudhir Bairagi	Rs. 30000	12-01-2008	Nil
		MAC 339/04	Marjina Bwea	Rs. 43724 and 87448	18-01-2008	Nil

NADIA

Additional District Judge,
2nd Court, Krishnagar, Nadia

Additional District Judge,
3rd Court, Krishnagar, Nadia

MAC 313/94	Sasthi Barman	Rs. 1000	31-01-1998	Nil
MAC 03/98	Najrul Mondal	Rs.2500	30-03-2002	Nil
MAC 55/97 and M. Exn 05/01	Atul Halder	Rs. 25000 each	13-02-2002 and 05-03-2003	Nil
MAC 235/03	Laxman Ghosh	Rs. 25000	30-06-2006	Nil
MAC 176/99	Gobindalal Maitra	Rs. 25000	25-04-2005	Nil
MAC 135/2000	Dilip Das	Rs. 2730	26-06-2004	Nil
MAC 159/2006	Mahendranath Mondal	Rs. 14500	26-05-2010	Nil
MAC 421/01	Moslem Biswas	Rs. 210000	05-11-2008	Nil
MAC 315/01	Sirajul Mondal	Rs. 10000	07-11-2003	Nil
MAC 58/01	Mirmal Ch. Shil	Rs. 135000	18-09-2001	Nil
MAC 140/92	Arjan Bewa	Rs. 16000	20-03-2002	Nil
Nil	NA	NA	NA	NA
MAC 250/2016	Nani Gopal Saha	MAC Tribunal	11-12-2018	
MAC 374/2012	Hiran Bala Das	MAC Tribunal	28-03-2019	
MAC Exn. 14/2017 MAC 442/2008	Monowara Bibi	MAC Tribunal	17-08-2019	
MAC Exn. 10/2017	Jitendra Sarkar	MAC Tribunal	03-08-2019	
MAC 174/2016	Gita Ghosh	MAC Tribunal	25-11-2019	
MAC 375/2008	Mininrul Mondal	MAC Tribunal	27-12-2019	
MAC Exn. 96/2019 MAC 335/2016	Kananbala Halder	MAC Tribunal	28-02-2020	
MAC 479/2008	Rabin Dafada	MAC Tribunal	14-02-2018	
MAC 355/2015	Anagu Mai Garai	MAC Tribunal	20-04-2018	
MAC 118/2013	Rupali Ghosh	MAC Tribunal	28-03-2018	
MAC 258/2015	Chandana Biswas (Mondal)	MAC Tribunal	27-03-2018	
MAC 334/2006	Biplab Biswas	MAC Tribunal	16-05-2018	
MAC 84/2012	Surman Seikh	MAC Tribunal	24-04-2018	
MAC 106/2011	Dulali Biswas	MAC Tribunal	07-05-2018	
MAC 101/2013	Koba Bewa	MAC Tribunal	25-07-2017	
MAC 123/2010	Urmila Hazra	MAC Tribunal	30-03-2017	
MAC 292/2014	HDFC ERGO GIC LTD	MAC Tribunal	17-12-2013	
MAC Exn. 11/2016 MAC 207/2013	Rabindranath Hazra	MAC Tribunal	12-04-2017	
MAC 590/2008	Nirmal Sikdar	MAC Tribunal	20-03-2017	
MAC 174/2015	Atul Prosad Das	MAC Tribunal	08-12-2016	
MAC 202/2005	Biplab Das	MAC Tribunal	10-09-2015	
MAC 522/2009	Gour Maji	MAC Tribunal	03-09-2011	
MAC 61/2008	Naras Ali Khan	MAC Tribunal	13-12-2012	
MAC 76/1998	Asib@Asik Iqbal	MAC Tribunal	09-08-2010	
MAC 324/1997	Pusparani Ghosh	MAC Tribunal	28-12-2014	
MAC 217/2009	Ashoka Mondal	MAC Tribunal	29-06-2012	
MAC 98/2010	Rampada Santra	MAC Tribunal	15-09-2015	
MAC 98/2010	Rampada Santra	MAC Tribunal	24-04-2014	
MAC 184/2010	Harimohan Sarkar	MAC Tribunal	19-01-2016	
MAC 479/2008	Rabin Dafader	MAC Tribunal	03-03-2016	
MAC 157/2009	Arshad Mondal	MAC Tribunal	21-01-2016	
MAC 57/2014	Noser Tafader	MAC Tribunal	01-02-2016	
MAC 272/2005	Rabeya Bibi	MAC Tribunal	07-02-2015	
M.Exn. 12/2014	Rajjak Mandal	MAC Tribunal	31-03-2015	
MAC 75/2010	Charubala Debnath	MAC Tribunal	30-03-2015	

		MAC 140/2002	Jugal Kishar Biswas	MAC Tribunal	13-07-2010	
		MAC 434/2008	Sukumar Biswas	MAC Tribunal	06-08-2015	
		M.Exn. 17/2014	Sahadeb Ghosh	MAC Tribunal	30-01-2015	
		M.Exn. 05/2015	Abdul Ahad Mondal	MAC Tribunal	27-05-2015	
		M.Exn. 07/2001	Jabeda Bewa	MAC Tribunal	26-09-2013	
		MAC 477/2009	Manindra Nath Bhowmick	MAC Tribunal	10-07-2015	
	ADJ, 5th Court, Nadia	Nil	NA	NA	NA	
	ADJ, FTC - 1, Krishnagar	Nil	Nil	Nil	Nil	Nil
	ADJ FTC-II, Krishnagar, Nadia	MACC 13/2015	Kabir Sk	Rs. 15000	14-06-2016	Nil
		MAC 131/2015	Shambhu DAs	Rs. 25833	05-07-2019	Nil
		MACC 7/2016	Usha Rani Sarkar	Rs. 52783	07-07-2021	Nil
		MACC 73/2017	Sonia Khatun	Rs. 112981	22-09-2013	Nil
	ADJ, Tehatta, Nadia	MACC 17/2020	Minor Rahil Mondal & Ors. VS United India Compaly Limited & Ors.	Rs. 444714	08-01-2025	Nil
	Additional District & Sessions Judge, Ranaghat, Nadia	Nil	NA	NA	NA	NA
	ADJ, FTC, Ranaghat	Nil	Nil	Nil	Nil	Nil
	Addl. Dist. & Sessions Judge, Nabadwip, Nadia	Nil	Nil	Nil	Nil	Nil
MURSHIDABAD	NIL	NA	NA	NA	NA	The Claim Tribunal has no designated Bank Account for receiving or disbursing compensation amounts. Compensation Amount awarded to claimant(s) in the Motor Accident Claim Cases are disbursed through cheque(s) issued by the concerned Insurance Company.
BIRBHUM	District Judge's Court, Suri	MACC 20/2008	NIRMALA MANDAL	Rs. 1,63,063	26-03-2015	
		MACC 75/2001	SONALI BANERJEE	Rs. 3,000	20-09-2004	
		MACC 45/1995	COMMANDING OFFICER 15 BENGAL, NCC SURI	Rs. 6,000	15-12-2003	
	ADJ 1ST COURT, SURI	MACC 121/07	Ayesha N Begam	Rs. 2,32,285	10-05-2021	
		MACC 203/10	Chinta Mondal	Rs. 20,000	26-07-2014	
		MACC 01/14	Parbati Das	Rs. 1,18,692	15-02-2017	
		MACC 19/11	Sk Abdul Nurali	Rs. 1,08,288	15-03-2016	
		MACC 187/10	Bansi Pal	Rs. 10,400	25-03-2014	
		MACC 148/12	Sobed Khan	Rs. 53,877	04-08-2016	
		MACC 03/12	Shyama Charan saha	Rs. 66,668	29-05-2018	
		MACC 169/15	Puja Das	Rs. 40,000	11-12-2020	
		MACC 269/19	Shandhya Rani dey	Rs. 1,62,500	16-11-2023	
		MACC 321/15	Manirul	Rs. 1,44,348	18-03-2019	
		MACC 221/15	Gita Banerjee	Rs. 2,17,965	06-12-2024	
	ADJ 2ND COURT, SURI	MACC 04 /2005	JainulMia	Rs. 26,445	05-01-2012	
		MACC 076/2008	Janki Debi	Rs. 45,000	19-04-2010	
		MACC 138/2008	Muni Mou(SOREN)	Rs. 59,000	30-08-2011	
		MACC 61/2004	Sk.Mobua& Sk.Sonou	Rs. 3,000	22-06-2010	
		MACC 25/20009	Mamtaz Begum	Rs. 82,046	07-03-2013	
		MACC 26/20009	Soumendra Sundar Mukherjee & Gayatri Mukherjee	Rs. 2,74,202	03-10-2013	
	ADJ 3RD COURT, SURI	NIL	NIL	0	NIL	
	ADJ, FTC, SURI	MACC 54/2018	Dayarani Dom	Rs. 4,90,000	28-01-2019	CLAIMANT EXPIRED
	ADJ, FTC, RAMPURHAT	NIL	NIL	0	NIL	
	ADJ, FTC, DUBRAJPUR	NIL	NIL	0	NIL	
		MACC- 255/2022	Champa Brittar	Rs. 90,000	04-04-2025	
		MACC-165/2018	Sk Asmat	Rs. 1,45,000	06-05-2024	
		MACC- 214/2016	Hira Bibi	Rs. 1,72,467	16-11-2023	

	ADJ 4TH COURT, SURI	MACC- 179/2015	Kayamuddin Mya	Rs. 2,00,992	17.01-2019	
		MACC- 107/2019	Jyoshna Let	Rs. 2,45,000	04-10-2021	
		MACC- 213/2015	1. Lalia Kumari 2. Fekni Kumari	Rs. 1,03,918	27-07-2021	
		MACC- 180/2017	Sekh Irfan	Rs. 50,000	03-07-2021	
		MACC- 325/2019	Hafizul Rahaman	Rs. 50, 000	27-06-2022	
		MACC- 107/2012	Sundari Hansda	Rs. 1,13,693	27-04-2016	
		MACC- 204/2008	Dipankar Ghosh	Rs. 44,000	13.01.2021	
		MACC- 36/2013	Gaya Mondal	Rs. 1,38,121	19-06-2018	
		MACC- 81/2014	Samsul Alam Khan @ Samsul Khan	Rs. 3,76,990	22-12-2016	
		MACC-189/2018	Sk Anawar	Rs. 71,428	13-08-2019	
ADJ BOLPUR	NIL	NIL	0	NIL	There is no undisbursed compensation amounts lying before this Court in respect of cases under the Motor Vehicles Act 1988	
ADJ, RAMPURHAT	MACC 47/2014	Nurul Huda Sekh Jahanur Bibi	Rs. 1,65,000 Rs. 1,65,000	18-09-2015 18-09-2015	Matter was not brought to the knowledge of the court previously	
	MACC 11/2017	1. Tajnehar Khatun 2.Samida Khatun 3. Mihida Khatun 4. Serena Bibi 5.Tajnehar Khatun 6.Samida Khatun 7. Mihida Khatun 8. Serena Bibi	1. Rs. 1,79,250 2. Rs. 1,79,250 3. Rs. 1,79,250 4. Rs. 1,79,250 5. Rs. 61,352 6. Rs. 61,352 7. Rs. 61,352 8. Rs. 61,352	11-05-2023 11-05-2023 11-05-2023 11-05-2023 11-05-2023 11-05-2023 11-05-2023 11-05-2023	Matter was not brought to the knowledge of the court previously	
BANKURA	ADJ 1st Court, Bankura	Macc-31 of 2020	Rina Lohar	Rs. 4,26,116	17-07-2023	
			Sonali Lohar	Rs. 4,26,116		
			Smt. Champa Lohar	Rs. 4,26,116		
	Adj 2 nd Court,Bankura	M A C C-40/2017	Sri Tapan Ash	Rs. 6,99,065	23-06-2025	
		M A C C-16/22	Angur Bala Dey	Rs. 2,52,134	13-06-2015	
			Angur Bala Dey	Rs. 52,311	13-06-2015	
			Samapti Kundu	Rs. 2,52,133	13-06-2015	
			Samapti Kundu	Rs. 52,309	13-06-2015	
	ADJ, 3rd Court, Bankura	Nil				
	ADJ (Redesignated) Court, Bankura	MACC 06/13 (75/10)	Bijay Nandi	Rs. 21,700	26-02-2018	
		MACC 65/17 (81/17)	Baidyanath Tudu	Rs. 4,76,701	22-03-2023	
		MACC 8/13 (129/2010)	1) Paresh Layek, 2) Rasana Layek	Rs. 37,488	27-11-2017	
		MACC 32/2014 (25/2015)	1) Mrityunjjoy Routh, 2) Aniket Routh, 3) Niyati Routh, 4) Kanaklata Routh	Rs. 5,23,170	24-09-2021	
		MACC 10/2014 (06/2013)	1) Ayesha Khan, 2) Hossain Mobarak Khan, 3) Kulsura Khatun, 4) Rexona Bibi, 5) Sadekur Khan	Rs. 3,75,000	07-12-2020	
	ADJ, FTC, Bankura	MACC- 71/2020	Gita Sing Rajak & 02 ors	Rs. 3,00,000	01-04-2025	
		MACC- 46/2016	Mamata Roy and other.	Rs. 19,166	10-04-2018	
		MACC- 111/2011	Rinku Lohar and ors.	Rs. 70,756	07-03-2019	
				Rs. 66,922		
				Rs. 70,756		
		MACC 152/2011	Dipa Rani Deswali	Rs. 1,60,334	02-04-2018	
		MACC- 28/2013	Arati Mandi &ors	Rs. 1,20,000	13-03-2018	
		MACC- 130/2014	Shaboni Sutradhar Adhikari	Rs- 1,000,00	18-12-2019	
		MACC 100/ 2016	Anjana Bouri &ors	Rs. 82,000	19-01-2018	
	Additional District Judge Court,Bishnupur	No cases are found for undisbursed compensation under Motor Vehicles Act 1988 of this court.				
	ADJ, Khatra	Nil				
PURULIA	Judge MAC Tribunal, Purulia	-	-	Nil	N/A	
	Judge MAC Tribunal, ADJ 1st Court, Purulia	-	-	Nil	N/A	
	Judge MAC Tribunal, ADJ 2nd Court, Purulia	-	-	Nil	N/A	
	Judge MAC Tribunal, ADJ 3rd Court, Purulia	-	-	Nil	N/A	
	Judge MAC Tribunal, ADJ, Raghunathpur	-	-	Nil	N/A	

	Judge MAC Tribunal, FTC 1st Court, Purulia	-	-	Nil	N/A	
	Judge MAC Tribunal, FTC 2nd Court, Purulia	-	-	Nil	N/A	
WEST MIDNAPORE		NA	NA	NA	NA	The Procedure followed in this Judgeship in respect of distribution of compensation amount to the claimants is that the Insurance Companies are generally directed to pay the compensation amount through account payee cheques. There is no specific account in respect of MAC Tribunals in this district for depositing the compensation amount. There is no undibursed motor accident claim compensation, lying with MAC Tribunals.
	Addl. District & Sessions Judge, 2 nd Court, Tamluk	MACC-549/2022	Babulal Maji	30000	25-04-2023	
		MACC-87/2019	Mayna Mondal Barman	110000	29-10-2022	
		MACC-456/2019	Sonali Maiti	500000	08-06-2022	
		MACC-44/2016	Tiya Maity	233334	28-02-2025	
		MACC-523/2019	Goutam Sahu	480000	19-10-2020	
		MACC-13/2014	Kamini Pradhan	256447	03-01-2022	
		MACC-550/2022	Sahadev @ Sahadeb Mondal	50000	25-04-2023	
	Addl. District & Sessions Judge, 3 rd Court, Tamluk	MACC-14/2008	Jishu Kumar Khanda	5000	01-04-2009	
		MACC-05/2008	Purna Chandra Samanta	5000	01-04-2009	
		MACC-45/2008	Tapan Kumar Bera	8000	20-10-2009	
		MACC-87/2009	Biswanath Samanta	5742	22-02-2019	
		MACC-115/2008	Biswanath Samanta	5800	29-07-2013	
		MACC-58/2007	Asish Kumar Das	15475	17-07-2013	
		MACC-25/2009	Minor Soham Das	151758	13-02-2014	
		MACC-29/2010	Murti Devi	83027	07-07-2014	
		MACC-27/2009	Lata Rani Das	8131	31-10-2014	
		MACC-27/2009	Tanmoy Das	8131	31-10-2014	
		MACC-27/2009	Chinmoy Das	8131	31-10-2014	
		MACC-27/2009	Ashalata Das	8131	31-10-2014	
		MACC-286/2014	Satyahari Patra	30000	14.-09-2015	
		MACC-14/2017	Nilima Das	160000	05-03-2018	
		MACC-49/2016	Khagendra Karmakar	100000	25-11-2021	
		MACC-49/2016	Aparna Karmakar	100000	25-11-2021	
		MACC-45/2015	Jhuma Biswas	45714	23-11-2021	
		MACC-45/2015	Ruma Bibi	45714	23-11-2021	
		MACC-147/2015	Minor Sk. Suraj	14000	19-01-2022	
		MACC-111/2019	Sk. Hased	235000	03-09-2022	
		MACC-110/2019	Sk. Hased	60000	03-09-2022	
		MACC-28/2017	Morjina Bibi	66089	06-07-2023	
		MACC-12/2017	Buddhadeb Ghorai	136000	02-01-2019	
		MACC-284/2015	Soudamini Singha	92375	23-07-2017	
		MACC-284/2015	Soudamini Singha	15868	23-07-2017	
		MACC-08/2015(160/20)	Sk.Sirajul Islam @ Sk. Siraj	100000	24-01-2025	
		MACC-48/2019	Padmarani Samanta	438411	04-04-2025	
		MACC 160/2024	Kamala Payra	1050000	24.12.2024	
		MACC 185/2016	Ramsankar Mandal	125000	28.01.2021	
		MACC 57/2022	Durgarani Mandal	60000	30.12.2022	
		MACC 130/2014	Sk. Safikul Islam	40000	20.12.2017	
		MACC 225/2014	Sk. Nuruj Jaman	8000	23.04.2019	
		MACC 200/2012	Tapati das	25000	01.01.2019	

EAST MIDNAPORE

Addl. District & Sessions Judge, 1 st Court, Contai	MACC 293/2016	Madhumita Bar	183333	26.02.2019	
	MACC 197/2013	Goutam Bhowmik	20000	17.03.2018	
	MACC 202/2014	Shambhu Bhunia	23000	21.12.2016	
	MACC 32/2012	Smt. Kajal Giri	155000	30.09.2016	
	MACC 131/2012	Sandhya Pandit	25000	20.07.2016	
	MACC 24/2008	Banabehari Jana	60220	03.03.2014	
	MACC 226/2005	Sabitri Bhunia	192819	12.02.2014	
	MACC 63/2011	Lakshman Giri	55000	22.08.2013	
	MACC 160/2024	Moni Midya	6000	24.02.2011	
	MACC 185/2016	Pradip Patra	4000	16.03.2010	
	MACC-35/2014	Sankar Prasad Das	8000	27.01.2010	
	MACC-35/2014	Gourhari Das	4000	16.03.2010	
	MACC-35/2014	Sankar Chandra Giri	4000	17.03.2010	
	MACC-35/2014	Jharna Dolai	4000	17.03.2010	
	MACC-35/2014	Bablu Das	29000	08.02.2010	
	MACC-527/2022	Gobinda Das	8000	09.02.2010	
	MACC-223/2021	Biswajit Maity	10000	27.01.2010	
	MACC-38/2015	Chandra Tarun Panda	17000	27.02.2008	
	MACC-24/2014	Biti Paddar	13000	11.047.2007	
	MACC-635/23	Dipak Poddar	17000	11.04.2007	
	MACC-359/2019	Sk. Ali Mahammad	10000	31.07.2006	
Addl. District & Sessions Judge, 2 nd Court, Contai	MACC-101/2021	Gopal Mondal	20000	19.01.2024	
	MACC-116/2018	Abdul Shalek Khan	15000	24.06.2022	
	MACC-06/2015	Sovanlal Bhattacharya	42000	16.11.2021	
	MACC-43/2020	Hansi Rani Das	15000	13.04.2021	
	MACC-70/2013	Subal Mahato	15000	03.03.2018	
	MACC-05/2017	Motilal Panda	10000	07.03.2018	
	MACC-03/2018	Rintu Mandal	12000	18.01.2019	
Addl. District & Sessions Judge, FT 1 st Court, Tamluk	MACC-153/2013	Haripada Das	40000	20.06.2017	
	MACC-281/2017	Taslima Khatun	138888	16.02.2020	
	MACC-281/2017	Mithu Barman	7000	30.10.2019	
	MACC-20/2009	Maya Das	175000	18.11.2020	
	MACC-20/2009	Sanjib Das	108333	18.11.2020	
	MACC-20/2009	Nandalal Das	108333	18.11.2020	
	MACC-81/2014	Rana Bala Mal	19833	22.02.2021	
	MACC-558/2020	Samir Mallik	35000	23.08.2021	
	MACC-537/2015	Biplab Das	70000	20.02.2021	
	MACC-35/2014	Ritywik Mirdha	1044816	16.11.2021	
	MACC-35/2014	Krishna Mirdha	1044816	16.11.2021	
	MACC-35/2014	Usha Rani Mirdha	1044816	16.11.2021	
	MACC-35/2014	RamChandra Mirdha	1044816	16.11.2021	
	MACC-35/2014	Rishika Mirdha	1044816	16.11.2021	
	MACC-527/2022	Nayan Mukherjee	50000	08.02.2024	
	MACC-223/2021	Harekrishna Das	351200	24.05.2024	
	MACC-38/2015	Madhumita Bhunia	50000	26.07.2024	
	MACC-24/2014	Amita Rani Bera	18540	16.12.2023	
	MACC-635/2023	Supiya Bibi	220000	10.06.2025	
	MACC-359/2019	Rejiya Bibi	112500	10.06.2025	

		MACC-461/2023	Abdul Shobhan Sekh	180000	23.06.2025	
		MACC-332/2016	Firoja Begam	40625	25.06.2025	
	Addl. District & Sessions Judge, FT 2 nd Court, Tamluk	MACC-35/2018	Sk. Sahalam Vs Cholomandalam MS General Insurance Co.	5844	30.01.2024	
		MACC-47/2021	Mithu Mallik Vs United Insurance Co.	40000	22.06.2024	
		MACC-126/2022	Lakshmi Bahadur Vs National Insurance Co.	200000	13.05.2023	
		MACC-591/2021	Sonamoni Das Vs ICICI Lombard General Insurance Co.	3950000	27.02.2023	
		MACC-25/2015	Mangal Mahali Vs National Insurance Co.	40000	18.08.2022	
		MACC-334/2020	Bhim Charan Chakraborty Vs United Insurance Co.	35000	11.08.2022	
		MACC-222/2020	Jitendra nath Jana Vs National Insurance Co.	115000	13.02.2021	
		MACC-1/2016	Gouri Bera Vs Hongkong and Shanghai Banking Corporation Limited	68000	16.06.2021	
		MACC-311/2019	Susmita Das Vs National Insurance Co.	145000	30.09.2020	
		MACC-78/2018	ShiShir Das Vs National Insurance Co.	31134	01.04.2019	
		MACC-68/2015	Sk. Kohinur Ali & Taymuna Bibi Vs National Insurance Co.	290000	19.09.2019	
		MACC-111/2016	Sk Jahan & Rejiya Bibi Vs. United Insurance Co.	90000	27.11.2019	
	Addl. District & Sessions Judge, FT 1 st Court, Contai	MACC-14/2020	Chandi Charan Patra	40000	05.10.2023	
		MACC-65/2016	Kajal Bera	14000	17.09.2018	
		MACC-37/2014	Arati Jana	30000	02.03.2020	
		MACC-09/2018	Ivy Mallick Bera	15000	20.02.2020	
		MACC-11/2016	Pradip Paikery	8000	23.03.2019	
		MACC-42/2020	Chabi Giri	15000	25.03.2021	
	Addl. District & Sessions Judge, FT 2 nd Court, Contai	MACC-86/2016	Amal Krishna Patra	12000	25.07.2019	
		MACC-81/2016	Prakash Das	31000	04.10.2019	
		MACC-06/2006	Rinu Jana	9500	16.02.2017	
		MACC-61/2013	Haripriya Samanta	42947	19.01.2017	
		MACC-61/2013	Haripriya Samanta	172936	09.03.2017	
		MACC-41/2009	Sk Mobarak	6000	21.01.2014	
		MACC-32/2009	Purna Chandra Tola	8462	10.07.2013	
		MACC-04/2009	Sanjushree Maity	1641	25.06.2014	
		MACC-90/2020	Ganesh Kar	20000	03.03.2023	
		MACC-06/2010	Sk. Sajahan Ali	16000	08.01.2016	
		MACC-88/2016	Ashim Ghorai	30000	17.09.2018	
		MACC-66/2006	Kamala Sahoo	15000	07.01.2008	
MALDA		-	-	-	-	There are no such cases lying Pending in this judgeship.
SOUTH DINAJPUR	District & Sessions Judge, D/ Dinajppur at Balurghat	MAC 36/2012	Adari Kole & Or.	₹3,69,500/-	21.12.2012	NIL
		MAC 74/2010	Nitish Ghosh	₹72,115/-	27.05.2014	NIL
	Additional District & Sessions Judge, 2 nd Court, Balurghat	MAC 168/2011	Samchun Bibi	₹12,36,481/-	06.08.2015	NIL
		MAC 258/2007	Sabitri Mahanta & Ors.	₹1,75,000/-	11.08.2021	NIL
		MAC 164/2007	Biswa @ Dipak Mondal @ Barman	₹12,500/-	09.06.2014	NIL
		MAC 34/2008	Tarubala Mondal	₹7,500/-	09.06.2014	NIL
		MAC 71/2007	Mosleuddin Miah	₹12,000/-	28.08.2014	NIL
		MAC 97/2008	Prabhas Mondal	₹10,000/-	08.04.2013	NIL
		MAC 61/2011	Sayantani Das	₹5,000/-	27.09.2016	NIL
	Additional District & Sessions Judge, 3 rd Court, Balurghat	MAC 83/2010	Mahindra Nath Roy	₹41,008/-	01.10.2019	NIL
		MAC 153/2015	Sudhir Sutradhar and another	₹1,76,202/-	19.12.2020	NIL
		MAC 75/2015	Debi Dutta	₹5,97,501/-	30.03.2019	NIL
	Additional District & Sessions Judge,Buniadpur	MAC 33/2017	Gopal Roy & Ors.	₹91,428/-	11.12.2021	NIL
		MAC 92/2017	Anta Bala Sarkar	₹2,00,000/-	13.05.2023	NIL
		MAC 19/2014	Kalua Harijan & Ors.	₹85,123/-	13.03.2018	NIL

		MAC 62/2017	Rup Chhana Khatun & Ors.	₹1,41,667/-	13.12.2021	NIL
	Additional District & Sessions Judge, Special Court, Balurghat	MAC 97/2007	Sova Chand Gupta	₹2,54,271/-	10.11.2022	NIL
NORTH DINAJPUR	District Judge, U/D	NIL	NIL	NIL	NIL	
	A.D.J., 1 st , Raiganj	NIL	NIL	NIL	NIL	
	A.D.J. 2 nd , Raiganj	NIL	NIL	NIL	NIL	
	A.D.J. 1 st ,Islampur	MAC 13/2025	Najrul Islam @ Najrul Haque	Rs. 3,50,000/-	21.06.2024	
		MAC 355/2024	Soma Hasda	Rs. 7,70,000/-	04.07.2025	
	A.D.J. 2 nd , Islampur	MAC 312/2024	Umesh Roy	Rs. 4,00,000/-	11.06.2025	
		MAC 31/2021	Kalu Rabidas	Rs. 80,833/-	08.10.2024	
		MAC 144/2021	Mahjani Das	Rs. 88,881/-	19.07.2023	
	A.D.J. FTC, 1 st , Raiganj	NIL	NIL	NIL	NIL	
	A.D.J. FTC, 2 nd ,Raiganj	NIL	NIL	NIL	NIL	
	A.D.J. FTC, 1 st , Islampur	MAC 221/2022	Md. Samsir Ali @ Samsher Ali	Rs.40,000/-	02.05.2024	
	A.D.J. FTC,2nd , Islampur	NIL	NIL	NIL	NIL	
KALIMPONG	MAC Tribunal District Court, Kalimpong	-	-	NIL	-	-
	ADDITIONAL DISTRICT AND SESSIONS JUDGE, 1ST COURT, DURGAPUR	MACC NO.01/2024	1. RITA PATI 2. ASHA PATI 3. NABAGOPAL PATI 4. SUSMITA PATI 5. SHIVAM PATI	RS. 32,00,000/-	11.04.2025	CLAIMS HAVE NOT BEEN DISBURSED DUE TO NON AVAILABILITY OF LD. ADVOCATE FOR THE CLAIMANTS.
		MACC NO.15/202	1. RUPA SINGH 2. SUBHRA SINGH 3. UTTAM SINGHA	RS. 6,80,000/-	07.06.2022	CLAIMS HAVE NOT BEEN DISBURSED DUE TO NON AVAILABILITY OF LD. ADVOCATE FOR THE CLAIMANTS.
		MACC NO. 167/2020 (REG. NO. 429/2020)	GYATRI DEBI	RS. 3,20,000/-	26.04.2022	CLAIMS HAVE NOT BEEN DISBURSED DUE TO NON AVAILABILITY OF LD. ADVOCATE FOR THE CLAIMANTS.
	Judge Special court cum ADJ, Durgapur	MAC 101/2021	Dharam Ruidas	Rs. 20,000/-	20.03.2023	Claimant did not turn up to withdraw the awarded amount
	Judge Special court cum ADJ, Durgapur	MAC 23/2016	Ratan Hembram	Rs. 1,00,000/-	04.11.2024	Claimant did not turn up to withdraw the awarded amount
	Judge Special court cum ADJ, Durgapur	MAC 113/2021	Jhuma Khetrapal	Rs. 75,000/-	08.01.2024	Claimant did not turn up to withdraw the awarded amount
	Judge Special court cum ADJ, Durgapur	MAC 77/2016	Sona Hembram	Rs. 1,00,000/-	06.01.2021	Claimant did not turn up to withdraw the awarded amount
	Judge Special court cum ADJ, Durgapur	Money EX 02/2022	Rinki Kumari Shaw	Rs. 1,60,000/-	21.12.2024	Claimant did not turn up to withdraw the awarded amount
	Judge Special court cum ADJ, Durgapur	Money EX 02/2022	Rinki Kumari Shaw	Rs.1,06,460/-	21.12.2024	Claimant did not turn up to withdraw the awarded amount
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	1.MAC-11/15	Pratima Bauri	150000 /-	08.03.2023	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	2.MAC-36/16	Ekram Hosen	50,000/-	27.02.2023	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	3.MAC-27/20	Taiyaba Khatoon	100000	22.12.2023	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	4.MAC-230/22	Swapan Kumar Gayen	4,70,000/-	03.01.2025	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	5.MAC-85/13	i.Pinki Paswan	2,08,445/-	13.12.2024	Nil
	ADDIIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		ii.Shruti Paswan	2,08,445/-	13.12.2024	Nil
	ADDIIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		iii.Rajesh Paswan	2,08,445/-	13.12.2024	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	6.MAC-21/18	Satyajit Das	25000/-	09.10.24	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	7.MAC-37/12	Anjali Bauri	115669/-	05.07.2024	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	8.MAC-74/16	Alok Malik	3,20,000/-	08.08.2022	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	9.MAC-208/11	i.Raonama Chowdhuri	75,000/-	28.03.2022	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		ii.T Kalabati Rao	75,000/-	28.03.2022	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		iii. Tanda Shashababu Rao	3,25,000/-	28.03.2022	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	10.MAC-28/14	Somaro Devi	20,000/-	31.05.2023	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	11.MAC-68/16	Kumari Pradhan	50,000/-	24.11.2022	Nil
	ADDIIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	12.MAC-80/14	i.Anwari Khatoon	3,35,640/-	08.11.2017	Nil
	ADDIIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		ii.Anwari Khatoon	51554/-	10.11.2017	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR	13. MAC-157/14	i.Maya Roy	82504/-	28.06.2021	Nil
	ADDITIONAL DISTRICT JUDGE 2ND COURT DURGAPUR		ii.Maya Roy	101534/-	31.03.2025	Nil
		MAC- 55/2002	Kabbun Bibi	38,915/-	18.04.2013	Cheque No:- 052949

PASCHIM BARDHAMAN	ADDITIONAL DISTRICT & SESSIONS JUDGE FAST TRACK, 1ST COURT ASANSOL	MAC -55/2002	Chattu Karu Mia	38,915/-	18.04.2013	Cheque No:- 052948
		MAC -15/2012	Julie Khatoon	59,375/-	09.08.2018	Cheque No:- 022921
		MAC -15/2012	Sk. Azad	59,375/-	09.08.2018	Cheque No:- 022923
		MAC -15/2012	Sk. Taushif	59,375/-	09.08.2018	Cheque No:- 022924
		MAC -23/2016	Nunibala Gorai	1,30,000/-	19.09.2017	Cheque No:- 328561
		MAC -18/2013	Malati Bouri	1,59,442/-	29.12.2017	Cheque No:- 536365
		MAC -18/2013	Bedana Bouri	1,52,847/-	29.12.2017	Cheque No:- 536181
		MAC -53/2017	Krishnapada Pramanik	15,000/-	27.09.2019	Cheque No:- 184372
		MEX 01/2021 (MAC-17/2013)	Basanti Chatterjee	7,25,223/-	25.05.2021	Cheque No:- 652694
		MAC-25/2023	Manju Devi Mahato	3,50,000/-	26.05.2025	Cheque No:-1455632
	JUDGE SPECIAL COURT CUM ADJ ASANSOL	MAC-3 of 2013	Chandan Mondal & 02 Others	450000	28.03.2022	Nil
		MAC-57 of 2008	Sarita Devi Gupta	54400	10.08.2018	Nil
		MAC-29 of 2010	Sahara Banu	237018	14.06.2018	Nil
	ADDITIONAL DISTRICT JUDGE,2ND COURT, ASANSOL,PASCHIM BARDHAMAN	MACC No. 26/2022(84/2022)	Garabi Ruidas	1,66,668	01.04.2025	Not claimed & Lying invalid
		MACC No. 26/2022(84/2022)	Sukhi Ruidas	1,66,666	01.04.2025	Not claimed & Lying invalid
		MACC No. 27/2019(153/2019)	Sunita Khatik	1,45,000	29.01.2025	Not claimed & Lying invalid
		MACC No. 31/2009	Murti Devi	2,71,960	08.03.2021	Not claimed & Lying invalid
		MACC No. 08/2018(186/2017)	Khtun Bibi	71,666	24.11.2023	Not claimed & Lying invalid
		MACC No. 08/2018(186/2017)	Misha Khatun	71,667	24.11.2023	Not claimed & Lying invalid
		MACC No. 167/2010	Bhagbat Bauri	22,000	01.11.2014	Not claimed & Lying invalid
		MACC No. 49/2008	Habda Khatoon	1,68,549	04.06.2009	Not claimed & Lying invalid
		MACC No. 16/2006(40/2006)	Mina Bibi & Faruque Molla	5,680	26.09.2008	Not claimed & Lying invalid
		MACC No. 28/2005(129/2005)	Sundari Mejhan	42,275	26.04.2006	Not claimed & Lying invalid
		MACC No.50/2009	Sahabani Pandit	1,00,000	28.02.2014	Not claimed & Lying invalid
		MACC No.41/2003(14/2014)	Priti Singha	3,90,811	24.06.2020	Not claimed & Lying invalid
		MACC No.41/2003(14/2014)	Lotan Singha @ Aniket Singha	3,90,811	24.06.2020	Not claimed & Lying invalid
		MACC No.09/2020(16/2020)	Faliya Devi	55,000	24.11.2023	Not claimed & Lying invalid
		MACC No.09/2020(16/2020)	Sanjay Kumar Das	55,000	24.11.2023	Not claimed & Lying invalid
	ADDITIONAL DISTRICT JUDGE 3RD COURT ASANSOL	MACC 83/10	Shefali Roy	120000	19.09.2018	Nil
		MACC 90/14	Rekha Devi	164158	19.08.2020	Nil
		MACC 190/12	Batul Khatoon	74498	23.04.2021	Nil
		MACC 119/17	Renu Devi	117500	13.12.2022	Nil
		MACC 07/22	Shanti Devi	25000	27.09.2023	Nil
		MACC01/22	Mala Ruidas	255000	31.07.2024	Nil
	ADDIIIONAL DISTRICT JUDGE 4TH COURT ASANSOL	MAC -4 of 20	Nitish Adhikary	RS.1,33,333/-	24.10.2024	Nil
		MAC-11 of 19	Piush Mondal and 02 Others	Rs.6,50,000/-	18.03.2025	Nil
		MAC-33 of 16	Rakshamoni Das	Rs.4,33,292/-	24.02.2025	Nil
	ADDIIIONAL DISTRICT JUDGE FAST TRACK 2ND COURT, ASANSOL	MAC-35/14	SUSHILA NUNIA	42,729/-	05.11.2019	Nil
		MAC-13/13	TARA SUTRADHAR	1,60,777/-	13.09.2019	Nil
	ADDITIONAL DISTRICT JUDGE 1ST COURT ASANSOL	M.A.C.236/2005	Rasna Kora	Rs.5700/-	07.03.2009	Not claimed & lying invalid
		M.A.C.36/2008	Sk. Haru	Rs.70020/-	03.06.2011	Not claimed & lying invalid
		M.A.C.110/2008	Asha Devi	Rs.139250/-	14.07.2011	Not claimed & lying invalid
		M.A.C.177/2003	Haridas Dey	Rs.38039/-	18.03.2013	Not claimed & lying invalid
		M.A.C.58/2008	Buri Hansda	Rs.400/-	01.02.2013	Not claimed & lying invalid
		M.A.C.170/2007	Maya Devi Burman	Rs.28675/-	16.07.2013	Not claimed & lying invalid
		M.A.C.93/2008	Renuka Acharyay	Rs.287500/-	13.09.2013	Not claimed & lying invalid
		M.A.C.97/2016	Sharada Devi	Rs.72000/-	11.03.2019	Not claimed & lying invalid

		M.A.C.30/2019	Maya Devi	Rs.774714/-	18.02.2022	Not claimed & lying invalid	
		M.A.C.30/2019	Maya Devi	Rs.2771799/-	18.02.2022	Not claimed & lying invalid	
		M.A.C.12/2013	Shankar Bhuiya	Rs.139037/-	08.06.2023	Not claimed & lying invalid	
	ADDITIONAL DISTRICT JUDGE FAST TRACK COURT DURGAPUR	MAC CASE NO. 22 OF 23	1.GOUTAM PAL	2,50,000/-	02.04.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
			2.PURNIMA PAL	2,50,000/-	02.04.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
	ADDITIONAL DISTRICT JUDGE FAST TRACK COURT DURGAPUR	MAC CASE NO.223 OF 20	RAMLAL MAJHI	1,00,000/-	10.01.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
	ADDITIONAL DISTRICT JUDGE FAST TRACK COURT DURGAPUR	MAC CASE NO.23 OF 23	2.SONALI NATH	2,00,000/-	10.04.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
			3.RITA NATH	1,00,000/-	10.04.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
			4.GOUTAM NATH	1,00,000/-	10.04.2025	These MAC Cases were disposed by the learned Judge of Lok Adalat. Subsequently parties are not coming to withdraw the cheques. Thus, the cases are lying in this Tribunal	
		Additional District & Sessions Judge, 2nd Court, Burdwan	MACC - 17/2023	Krishnabhashini Nandi	316962	20-06-2024	
MACC - 29/151 of 2017			Chhalanamayi Hazra & Raja Hazra	335000	16-07-2024		
MACC - 35/2013			Bijali Pal	133333	15-07-2024		
MACC - 344/2019			Rina Mandi & Phuleshwari Mandi	270000	27-09-2022		
MACC - 7/2014			Nijam Seikh Seikh Nijam	75000	19-12-2023		
Additional District & Sessions Judge, 3rd Court, Burdwan		MACC - 67/2007	Vina Kumar & others	160000	20-03-2018		
		MACC - 76/2007	Tumpa Kundu & others	144000	26-03-2018		
		MACC - 46/2001	Puspa Roy	5000	08-03-2025		
		MACC - 64/2007	Vishal Roy	29107	18-04-2018		
		MACC - 47/2001	Asutosh Roy	9744	30-08-2018		
		MACC - 32/2016	Rumpa Das	417500	19-07-2017		
		MACC - 26/2013	Debi Turi	128617	10-12-2015		
		MACC - 37/2013	Alahhadi Bibi	89201	26-07-2016		
		MACC - 161/2009	Naijet Alam & others	91628	14-01-2015		
		MACC - 19/2012	Sakli Debi	100000	18-09-2015		
		MACC - 6/2007	Mevalal Saw	121109	09-09-2008		
		MACC - 67/2004	Gita Mukherjee & others	79008	18-06-2012		
		MACC - 49/2006	Momena Begum	13800	09-03-2012		
		MACC - 28/2009	Basanti Das Kar	55900	23-06-2010		
		MACC - 8/2009	Sudip Dalui	3286	11-08-2009		
		MACC - 82/2006	Minati Malla	67408	13-06-2008		
		MACC - 187/2005	Rabani Mudi	175000	23-07-2008		
		MACC - 38/2006	Kalidasi Pramanik	54508	23-07-2008		
		MACC - 66/2005	Kakia Debi & 4 others	96375	17-05-2007		
		MACC - 14/2005	Lakshmi Ghosh	25589	06-09-2007		
		Misc Case - 6/2015	Pintu Bag	58492	03-09-2015		
		Misc Case - 8/2016	Rita Santra	25468	23-02-2017		
			MACC - 56A/2017	Amrita Nath Roy & 3 ors.	8731920	28.03.2025	
			MACC - 37/2017	Gopna Turi & ors	276146	26.06.2024	
MACC - 128/2021			Kakali Khetrapal & ors	210000	23.12.2022		

Additional District & Sessions Judge, 4th Court, Burdwan	MACC - 35/2017	Bandana Begum & ors.	160000	08.02.2022	
	MACC - 56/2015	Rajimal Molla & ors	25833	15.02.2021	
	MACC - 58/2016	Bolohari Samui & ors	537510	27.02.2020	
	MACC - 42/2014	Ambika Yadav	50000	17.01.2019	
	MACC - 63/2017	Monowara Begum & ors.	76000	09.01.2020	
	MACC - 60/2013	Moumita Kar	61778	17.11.2017	
	MACC - 30/2007	Chabi Sk.	672700	06.05.2016	
	MACC - 54/2010	Sumitra Malik	28193	29.01.2013	
	MACC - 10/2007	Mamtaj Bibi & ors	40000	27.08.2018	
	MACC - 59/2014	Rinku Majhi	152374	07.02.2017	
	MACC - 08/2008	Rabi Bauri	43500	21.08.2015	
	MACC - 83/2007	Baharjan Bibi & ors.	140093	09.02.2012	
	MACC - 07/2010	Sahana Bibi & ors	168800	24.05.2013	
	MACC - 4/2011	Ramesh Roy	24438	28.01.2010	
	MACC - 74/1993	Hafija Bibi	21086	17.08.2011	
	MACC - 143/2005	Nakari Murmu & ors	126000	20.05.2011	
	MACC - 89/1989 (Money Execution 2 of 2005)	Kunti Devi & ors.	1900	09.08.2011	
	MACC - 104/1989 (money Ex. Case 03 of 2005)	Chameli Devi	9500	09.08.2011	
	MACC - 68/2007	Mina Devi	51381	09.09.2010	
	MACC - 53/2006	Semanti Naskar & ors.	338360	30.06.2008	
	MACC - 111/2005	Gayatri Chakraborty	15000	07.04.2006	
	MACC - 52A/1990	Anima Mala	4901	11.10.2001	
	MACC - 65/1990	Mina Rani Dawn	10000	24.01.2000	
	MACC - 63/1992	Seya Ram Show	25000	18.12.1999	
	MACC - 23/1988	Jaheda Bibi	18000	05.07.2001	
Additional District & Sessions Judge, 5th Court, Burdwan	MAC 73 of 2011	Rejjak Mondal	221000	11-07-2013	
	MAC 133 of 2005	Pabita Sarkar & ors.	123166	19-10-2006	
	MAC 55 of 2005	Tapan Sadhukhan & another	130250	04-12-2006	
	MAC 101 of 2007	Chandrabati Devi & ors.	7000	11-06-2013	
	MAC 23 of 2011	Renuka Bhattacharya	29346	26-11-2012	
	MAC 29 of 2007	Khabiruddin & another	58682	04-02-2013	
	MAC 25 of 2010	Basanti Malik & ors.	79278	05-04-2012	
	MAC 51 of 2010	Pinky Devi	135410	11-06-2012	
	MAC 47 of 2009	Kalpana Bag & ors.	15470	26-03-2012	
	MAC 17 of 2008	Bharati Kora & ors.	89643	27-08-2009	
	MAC 56 of 2008	Ranu Mallik & ors.	90490	18-12-2010	
	MAC 10 of 2006	Ram Chandra Tudu & another	656	10-06-2009	
	Money Ex 01 of 2008	Montaz Khatun & another	10000	12-01-2011	
	Misc. Case 14 of 2017	Rabi Tudu	141332	20-06-2018	
	MAC 69 of 2009	Pratima Kumar & ors	35970	23-03-2018	
	MAC 08 of 2009	Dilu @ Dilip & ors.	452525	17-02-2012	
	MAC 25 of 2016	Manoyara Sk & another	135000	08-03-2017	
	MAC 70 of 2014	Kanchan Mondal & ors.	360000	25-08-2015	
	MAC 48 of 2006	Debendra Pratap Sukla & ors.	39050	24-08-2007	
	MAC 22 of 2005	Subhas Ch Das	2580	10-06-2009	
	MAC 23 of 2006	Madhabi Santra & ors.	6386	14-03-2008	
	MAC 32 of 2010	Mamtaz Begum	405446	25-04-2014	

PURBA BARDHAMAN		MAC 30 of 2011	Dilbahar Sk	11785	08-04-2013	
		MAC 59 of 2014	Ranju Devi & ors.	140000	10-04-2017	
		MAC 133 of 2006	Jubeda Khatun & ors.	79999	24-12-2018	
		MAC 09 of 2017	Jahanara & ors.	550000	13-02-2019	
		MAC 69 of 2015	Madhabi Dey & ors.	90000	12-05-2017	
		MAC 59 of 2010	Sena Ram & ors.	40000	17-02-2018	
		MAC 48 of 2015	Barnali Kunti (Maity) & ors.	120000	23-08-2018	
		MAC 81 of 2017	Santosh Yadav	300000	05-08-2022	
		MAC 59 of 2021	Kusumlata & ors.	225000	01-02-2024	
		MAC 54 of 2007	Chabi Mandi & ors.	341700	29-07-2011	
		MAC 50 of 2018	Jhulan Roy & ors.	160000	01-02-2024	
	Judge, Special Court (EC Act) cum Additional District & Sessions Judge, Burdwan	MACC - 65/2000	SK RUPCHAND	16715	27-02-2001	
		MACC - 64/2000	SK RUPCHAND	7143	27-02-2001	
		MACC - 49/2001	SK HAREK CHAND	4000	23-04-2002	
		MACC - 42/2003	RAHUL MONDAL	12000	08-09-2003	
		MACC - 74/2003	SIBU GHOSH	35000	09-07-2004	
		MACC - 66/2003	RASHMONI MAJI	6165	16-04-2009	
			HIRALAL MAJI	6164		
			RABILOCHAN MAJI	6165		
		M.EX 01/2008	NAZRUL HAQUE MALLICK	56000	27-01-2010	
		MACC - 63/2006	MOKENA BIBI	187754	09-08-2010	
		MACC - 67/2006	SUNIL KUMAR TAH	39017	25-06-2012	
			ANIL KUMAR TAH	39017		
			SULEKHA SAMANTA	39017		
			SUCHITRA SAM	39017		
		MACC - 15/2009	SARASWATI HAJRA	275517	30-05-2014	
		MACC - 26/2009	LILA MODAK	155000	15-09-2014	
			RAJESH MODAK	155000		
		MACC - 11/2012	JHARNA SOREN	90000	30-09-2015	
			PROTIMA SOREN	80000		
			REBABOTI SOREN	80000		
			HEMANTA SOREN	80000		
		MACC - 10/1996	SK SANAULLAH	41800	23-06-2016	
			SK SANAULLAH	61189		
			BAHILA BIBI	59143		
			KHATEJA BIBI	59143		
			HAMIDA BIBI	59143		
		MAC Case No. 13 of 2003	Mohali Devi, Madh	1035	29.10.2003	
			Madhan Hadav	1035		
			Fulchand Jadav	1036		
			Shew Kumari Debi	1036		
			Saral Debi	1036		
			Sona Debi	1036		
			Nanki Debi	1036		
		MAC Case No. 67 of 2002	Rina Dhua	40000	31-01-2003	
		MAC Case No. 65 of 2003	Gayatri Pradhan	5540	26.03.2004	
		MAC Case No. 37 of 2003	Apu Routh	3354	09.07.2004	
		MAC Case No. 13 of 2002	Mrinal Mondal	5040	17.11.2004	

Additional District & Sessions Judge, FTC, 1st Court, Burdwan	MAC Case No. 16 of 2004	Chhaya Patra	1000	12.07.2004	
	MAC Case No. 57 of 2006	Achintya Garai	19084	16.11.2006	
	MAC Case No. 24 of 2005	Makar Bagdi	10000	31.03.2006	
	MAC Case No. 66 of 2002	Tapas Hembram	30194	17.08.2007	
	MAC Case No. 141/63 of 2005	Sk. Samser Ali	846	29.11.2007	
	MAC Case No. 132 of 2005	Morselim Mondal	26176	07.11.2008	
	MAC Case No. 48 of 2006	Bharati Mondal	3866	05.03.2010	
	MAC Case No. 33 of 2011	Santosh Bouri	108835	19.03.2014	
	MAC Case No. 147 of 2009	Sanaka Bagdi	144761	28.02.2014	
	MAC Case No. 47 of 2014	Chinta Ghosh	58017	31.07.2015	
	MAC Case No. 67 of 2011	Arati Patra	250210	16.06.2017	
	MAC Case No. 51 of 2015	Minu Tudu	150000	27.10.2017	
	MAC Case No. 119 of 2006	Santosh Kumar Singh	65000	21.08.2017	
		Pomi Kumari	65000		
	MAC Case No. 23 of 2007	Saheba Bibi	33600	21.12.2017	
	MAC Case No. 58 of 2018	Sahina Bibi Seikh	107500	03.12.2021	
	MAC Case No. 123 of 2021	Jalepa Hemram	142500	22.09.2023	
	MAC Case No. 59/373 of 2014	Kaiser Ali	245000	30.12.2024	
	MAC Case No. 06 of 2014	Hewanti Devi	233333	15.05.2025	
		Jyoti Kumari	233333		
		Kalliya Devi	233333		
Additional District & Sessions Judge, FTC, 2nd Court, Burdwan	MAC Case No. 26/2002	Gadadhar Ghosh	57250	26-09-2006	
		Shyamdasi Ghosh	57250		
	MAC Case No. 19/2004	Karamjit Singhwalla	12500	05-09-2007	
	MAC Case No. 123/2006	Shila Debi	97664	20-12-2007	
		Puja Kumari	97664		
	MAC Case No. 67 of 2005	Prosenjit Pal	12246	19.06.2009	
	MAC Case No. 44 of 2005	Gita Mete	3000	03.02.2011	
	MAC Case No. 55 of 2005	Rousan Ali Mondal	4600	07.12.2010	
	MAC Case No. 22 of 2013	Kalyani Porel	2640	11.06.2013	
	MAC Case No. 48 of 2013	Gobinda Biswas	84746	16.09.2013	
	MAC Case No. 34 of 2012	Sk. Mohammad Abid Ali	60000	12.09.2014	
	Money Execution No. 01 of 2013	Sunil Murdi	8948	06.08.2016	
	MAC Case No. 12 of 2013	Bacchi Tanti	103714	28.06.2017	
	Misc. Case No. 05 of 2016	Rawsara Sk.	8434	11.09.2018	
		Rubia Khatun	8430		
		Sk. Mafijul Rahaman	8430		
	MAC Case No. 52 of 2019	Sahanara Begum	1,50,000	31.01.2020	
	MAC Case No. 69 of 2013	Rina Debi	65,000	21.12.2018	
	MAC Case No. 47 of 2017	Salna Bibi Dafadar	75,000	09.07.2019	
	MAC Case No. 127 of 2019	Saleha Bibi	2,30,000	12.10.2020	
	MAC Case No. 63 of 2017	Januba Mallick	50,000	15.03.2022	
	MAC Case No. 254 of 2021	Avantika Paul	2,40,000	31.07.2024	
		Aninda Paul	2,40,000		
	MAC Case No. 165 of 2024	Daliya Khatun	1,72,000	11.02.2024	
	MAC Case No. 113 of 2020	Tara Sundari Das	8,16,667	27.08.2024	
	MAC Case No. 130 of 2022	Tagari Malik	96,000	25.09.2024	
	MAC Case No. 325 of 2021	Tota Bibi	92,857	19.05.2025	

		MAC Case No. 246 of 2022	Rupashree Sadhukhan	16,16,666	03.06.2025	
			Sneha Sadhukhan	16,16,667		
			Rupsha Sadhukhan	16,16,667		
	Additional District & Sessions Judge, FTC, Katwa, Purba Bardhaman	MAC Case No. 24 of 2019	Rosanara Mallick	600000	16.07.2025	
	Additional District & Sessions Judge, Kalna, Purba Bardhamna	Misc Execution 04 of 2012 (arising out of MACC 24 of 2009)	Radheshyam Das	159750	15.03.2023	
Alo Das			159750			
JHARGRAM	District & Sessions Judge, Jhargram	NIL	NIL	NIL	NIL	NIL
	Addl. District & Sessions Judge 1st Court, Jhargram	NIL	NIL	NIL	NIL	NIL
	Addl. District & Sessions Judge 2nd Court, Jhargram	NIL	NIL	NIL	NIL	NIL
A & N ISLANDS	MOTOR ACCIDENT CLAIM TRIBUNAL, ANDAMAN AND NICOBAR ISLANDS	MACT 13/2011 (Seema Gain Vs Abdul Gafar & Ors.)	Seema Gain	Cheque No. 795748 Dated 10-05-2019 Rs. 303956.00	10-05-2019	Party not turned up
				Cheque No. 795749 Dated 10-05-2019 Rs. 916426.00		
				Cheque No. 795750 Dated 10-05-2019 Rs. 610952.00		
		MACT 54/2008 (Smti. Marisa Sitarama Tulasi & Ors. Vs Suresh & Ors.)	Marisa Sitarama Tulasi	Cheque No. 672324 Dated 20-02-2019 Rs. 10000.00	20-02-2019	Parties not turned up
			Marisa Venkata Kiran Prasad	Cheque No. 672325 Dated 20-02-2019 Rs. 10000.00		
			M. Jayawardhana Sagar	Cheque No. 672326 Dated 20-02-2019 Rs. 10000.00		
		MACT 61/2008 (Manorama Singh & Ors. Vs The New India Assurance Co. Ltd. & Anr.)	Manorama Singh	Cheque No. 672327 Dated 20-02-2019 Rs. 30000.00	20-02-2019	Parties not turned up
			Vikram Singh	Cheque No. 672328 Dated 20-02-2019 Rs. 20000.00		
			Nishi Singh	Cheque No. 672329 Dated 20-02-2019 Rs. 20000.00		
		TOTAL				14,95,10,616.63